

(34)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : TP(HC)/CAA/41 & 42/2017  
NAME OF THE TRANSFEROR : CADENSWORTH INDIA LIMITED  
NAME OF THE TRANSFERRE : REDINGTON INDIA PVT LTD  
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① PAWAN JAABAKTI  
FOR HARISHANKAR MANI

Counsel for the  
Petitioner

K.P. Prabakaran

**ORDER**

Counsel for Petitioner present. He submitted the arguments. **Reserved for orders.**

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

Ch. Mohd Sharief Tariq  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)